

**GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS**

**RAJYA SABHA
STARRED QUESTION No. 171
TO BE ANSWERED ON 10th March, 2021**

Lifting of ethanol by OMCs

***171. SHRI SUSHIL KUMAR MODI:**

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Oil Marketing Companies (OMCs) are unable to lift the allocated 325 crore litre ethanol (2020-21) and are asking the suppliers to relocate their supplies to far away depots;
- (b) whether OMCs did not create adequate tankage and hence are refusing to lift ethanol;
- (c) whether Government is ready to increase blending in States that have already reached 9-10 per cent average blending; and
- (d) if not, the reasons for not increasing the blending percentage?

ANSWER

**MINISTER OF PETROLEUM & NATURAL GAS
(SHRI DHARMENDRA PRADHAN)**

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF THE RAJYA SABHA STARRED QUESTION NO. 171 TO BE ANSWERED ON 10.03.2020 REGARDING GENERATION OF BIOFUEL BY SHRI SUSHIL KUMAR MODI.

- (a) Oil Marketing Companies (OMCs) are lifting all quantities offered by suppliers for blending under Ethanol Blended Petrol (EBP) Programme. Since ethanol production is concentrated in few States like Uttar Pradesh, Maharashtra, Karnataka, Punjab, Haryana and Bihar and the ethanol availability in these states is more than that required for 10% blending, therefore, the excess ethanol is shifted to other ethanol deficient states to meet the overall national ethanol blending target. This reallocation of ethanol to other ethanol deficient states is being done by the OMCs in consultation with suppliers based on requirements at different locations in the country.
- (b) Public Sector OMCs have adequate storage capacity to meet the requirement of 15 days ethanol for 10% blending.
- (c) & (d): The blending percentage in petrol depends on BIS standards of blended fuel, vehicle compatibility, availability of ethanol, emission norms of the blended fuel, storage and dispensation facility, etc. This ministry has requested BIS to formulate specifications for higher blends like E12 (12% ethanol) and E15 (15% ethanol) as a step in this direction.
